

COMPETITION COMMISSION OF INDIA

Market Study on Artificial Intelligence and Competition Clarifications on Request for Proposal (RFP)

Date: 24.05.2024

A pre-bid consultation meeting on the RFP on the proposed Market Study on Artificial Intelligence and Competition was held on May 06, 2024. The prospective bidders were given the opportunity to seek clarifications on the RFP till May 10, 2024. All queries/submissions received till May 10, 2024 have been considered.

Modifications to the RFP, based on the queries received, are as under –

- The text of pre-qualification/eligibility criteria in Para VIII, S. No. 3, read with Annexure - 2 stands amended as follows –

“Copies of Work orders/Completion Certificates to be submitted in support of each study.”

The Commission may however seek additional information including copies of project reports, if required. Only self-certifications or affidavits/ reference to CCI order/newspaper articles will not be considered.

- The text of pre-qualification/eligibility criteria in Para VIII, S. No. 4, read with the Debarment Certificate provided in Annexure - 3 stands amended as follows –

“ We hereby declare that our Agency has not been debarred or blacklisted or restricted to apply for any such activities by any Central/State Government Department/PSUs or Court of law anywhere in the country in the past five years.”

Clarifications, based on the queries received, are provided as under –

- A minimum annual turnover of Rs. 50 crores for each of the specified financial years is an essential pre-qualification/ eligibility criterion.
- The RFP does not provide for submission of bids through a consortium or joint venture. Turnover of the group companies may, however, be included only to meet the eligibility criterion of Rs 50 crores. Documentation, as stipulated in RFP for turnover, needs to be provided in support of turnover of group companies. All other criteria have to be met

by the main bidder who will also be responsible for the obligations stipulated in the RFP.

- Self-funded projects shall not be considered for determination of pre-qualification/eligibility.
- Only completed projects within the last three financial years will be considered for pre-qualification/eligibility.
- The sample size for each individual categories of stakeholders will have to be adhered to and the sample of stakeholders must contain distinct sample units to cover the sample size specified in the RFP.
- The term "industries" refers to retail, e-commerce, logistics, delivery, and marketing. Any other industry, if deemed relevant for the purpose of the study, may also be included.
- The Commission will provide facilitation support in the form of an authorisation letter, if required.
- The RFP does not prohibit the involvement of foreign nationals, subject to *extant* laws as applicable in India.
- Bids are to be submitted in offline mode only.
- Penalty on account of delay will be subject to a maximum of 5% of contract value as stipulated in Para XIV (ii) of the RFP.
- Exemption from EMD for MSEs would be applicable as per *extant* public procurement policy issued by Office of Development Commissioner (Micro, Small & Medium Enterprises), F. No. 1(3)/2018-MA, Part III, dated 25th March, 2022. Further, any other *extant* rules would also be applicable.
- A fresh Demand Draft/Banker Cheque can be provided by the agency before expiry of the validity of such instrument. It is clarified that the same is to be extended/revalidated as and when required to cover the entire period of validity as stipulated in the RFP.
- Time for presentation of the technical proposal will be 25 minutes.

In view of the aforesaid clarifications issued, the last date for submission of bids and the subsequent timelines for the RFP will be as follows:

S. No	Event	Date
1	Last date for submission of bids	18.06.2024 (by 5.00 pm)
2	Opening of bids	19.06.2024
3	Technical Presentation	04.07.2024 and 05.07.2024
4	Opening of Financial Bids	11.07.2024
5	Selection of Agency	Will be communicated after the approval of the Competent Authority
